



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

The Goa Laws (Amendment) Bill, 2021

(Bill No. 23 of 2021)

(To be introduced in the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2021

The Goa Laws (Amendment) Bill, 2021

(Bill No. 23 of 2021)

A

BILL

to amend certain enactments enacted by the Legislative Assembly of Goa, Daman and Diu and rules framed thereunder.

BE it enacted by the Legislative Assembly of Goa in the Seventy-second Year of the Republic of India as follows:-

1. Short title and commencement.- (1) This Act may be called the Goa Laws (Amendment) Act, 2021.

(2) It shall come into force at once.

2. Amendment of certain enactments and rules framed thereunder.- In the enactments specified in the Schedule hereto and the rules framed thereunder, in the short title, the expression “, Daman and Diu” shall be omitted.

SCHEDULE

(see section 2)

Sr. No.	Year	Act No.	Short Title
1	1964	6	The Goa, Daman and Diu Administration of Evacuee Property Act, 1964
2	1965	7	The Goa, Daman and Diu General Clauses Act, 1965
3	1965	9	The Goa, Daman and Diu Khadi and Village Industries Board Act, 1965
4	1965	13	The Goa, Daman and Diu Suits Valuation Act, 1965
5	1965	14	The Goa, Daman and Diu Judicial Officers'

			Protection Act, 1965
6	1965	15	The Goa, Daman and Diu State Aid to Industries Act, 1965
7	1965	16	The Goa, Daman and Diu Civil Courts Act, 1965
8	1966	4	The Goa, Daman and Diu (Extension of the Indian Majority) Act, 1965
9	1966	9	The Goa, Daman and Diu Mamlatdar's Court Act, 1966
10	1968	1	The Goa, Daman and Diu (Extension of the Provincial Insolvency Act) Act, 1967
11	1968	9	The Goa, Daman and Diu Weights and Measures (Enforcement) Act, 1968
12	1970	3	The Goa, Daman and Diu Dramatic Performance Act, 1969
13	1971	11	The Goa, Daman and Diu Protection of Rights of Tenants (Cashewnut and Areanut Gardens) Act, 1971
14	1973	10	The Goa, Daman and Diu Barge Tax Act, 1973
15	1973	18	The Goa, Daman and Diu Irrigation Act, 1973
16	1973	4	The Goa, Daman and Diu Prevention of Begging Act, 1972
17	1973	5	The Goa, Daman and Diu Livestock Improvement Act, 1972
18	1974	7	The Goa, Daman and Diu Motor Vehicles (Taxation on Passengers and Goods) Act, 1974
19	1974	8	The Goa, Daman and Diu Motor Vehicles Tax Act, 1974
20	1974	9	The Goa, Daman and Diu Diseases of Animals Act, 1974
21	1974	10	The Goa, Daman and Diu Highways Act, 1974
22	1974	13	The Goa, Daman and Diu Shops and Establishments Act, 1974
23	1975	13	The Goa, Daman and Diu Secondary and Higher Secondary Education Board Act, 1975
24	1975	16	The Goa, Daman and Diu Excise Duty (Validation of Appointment and Proceedings) Act, 1975
25	1976	1	The Goa, Daman and Diu Mundkars (Protection

			from Eviction) Act, 1976
26	1976	12	The Goa, Daman and Diu Plant Diseases and Pests Act, 1976
27	1976	16	The Goa, Daman and Diu Habitual Offenders Act, 1976
28	1976	21	The Goa, Daman and Diu Anatomy Act, 1976
29	1978	13	The Goa, Daman and Diu Prevention of Cow Slaughter Act, 1978
30	1978	16	The Goa, Daman and Diu (Extension of the Indian Easements Act) Act, 1978
31	1979	1	The Goa, Daman and Diu Ancient Monuments and Archaeological Sites and Remains Act, 1978
32	1980	5	The Goa, Daman and Diu Laying of Rules before Legislature Act, 1980
33	1980	10	The Goa, Daman and Diu (Extension of the Power of Attorney Act) Act, 1980
34	1981	3	The Goa, Daman and Diu Marine Fishing Regulation Act, 1980
35	1981	8	The Goa, Daman and Diu Debt Relief Act, 1980
36	1981	14	The Goa, Daman and Diu (Authority for Use of Eyes for Therapeutic Purposes) Act, 1981
37	1981	15	The Goa, Daman and Diu Comunidade Employees (Conditions of Service) Act, 1981
38	1982	10	The Goa, Daman and Diu Registration of Tourist Trade Act, 1982
39	1985	15	The Goa, Daman and Diu School Education Act, 1984
40	1985	17	The Goa, Daman and Diu Toddy Tappers Welfare Fund Act, 1984
41	1985	25	The Goa, Daman and Diu Public Health Act, 1985
42	1986	7	The Goa, Daman and Diu Electricity Duty Act, 1986
43	1986	9	The Goa, Daman and Diu Fire Force Act, 1986
44	1987	5	The Goa, Daman and Diu Official Language Act, 1987
45	1987	10	The Goa, Daman and Diu Public Moneys (Recovery of Dues) Act, 1987

Statement of Objects and Reasons

Various Acts have been enacted by the Legislative Assembly of Goa, Daman and Diu when Goa was part of the Union Territory of Goa, Daman and Diu. After enactment of the Goa, Daman and Diu Reorganization Act, 1987 (Central Act 18 of 1987), the new State of Goa as also the new Union Territory of Daman and Diu was formed. After Goa attained Statehood, various Legislations enacted by the then Union Territory of Goa, Daman and Diu remained in force and it is now proposed to omit the expression “, Daman and Diu” from the said Acts and the rules framed thereunder.

This Bill seeks to achieve the above object.

Financial Memorandum

No financial implications are involved in this Bill.

Memorandum Regarding Delegated Legislation

No delegated legislation is envisaged in this Bill.

Porvorim, Goa
___ July, 2021.

Shri Nilesh Cabral
Minister for Law and Judiciary

Assembly Hall,
Porvorim, Goa.
___ July, 2021.

(Smt. Namrata Ulman)
Secretary to the
Legislative Assembly of Goa